

Opposition parties. This is a very serious matter. People are dying there. They are being killed by terrorists every day.

At the same time there are people who are fighting them and who are coming to Delhi. They are demanding certain things. They are willing to stand by what kind of right decision we are going to take in a united manner. But, I am sorry to say that the Government has not taken the Opposition into confidence. They are not serious to tell us to what kind of action they are going to take.

In this regard, I must say that, those people who are willing to stand for the unity of the country, like the one who was the Member in this house - Shri Rajbir Singh - are suffering. He met us and told us that he was given security earlier. He used to say something against terrorism. Later on, that security was withdrawn. These kind of people are taking a stand against terrorism. If they are not supported by the Government, then where will they go? This is the casual and irresponsible attitude of the Government.

I submit that elections are to be held in Punjab. I understand Government is thinking of cancellation of the earlier Notification. I want that a statement from the Government as to what is there in their mind and whether before announcement of the elections they are going to take a decision in regard to the transfer of Chandigarh to Punjab, should be made. Also about the sending the dispute regarding the river water to the Supreme Court, they should clarify. I would request you to tell all these to the Government and to make a statement in the House so that we can have a discussion and we can evolve a common formula to tackle the grave situation in Punjab. Thank You. *[Interruptions]*

*[Translation]*

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, I would like to know by what time the Government proposes to hold election in Punjab?

*(Interruptions)*

DR. LAXMI NARAYAN PANDEYA (Mandsaur): Mr. Speaker, Sir, a fellow journalist of UNI Mr. Manohar Singh was beaten up blue and black by an ASI associated with PM's Security. He had to be taken to hospital. A complaint was lodged in this regard and order for an enquiry into the incident at the earliest by senior officials was given. But it is a matter of regret that no such inquiry has been made so far. All the major newspapers such as Navbharat times and the Veer Arjun have published details of the incident of incident of undecent behaviour with and beating of a journalist by the police.

Mr. Speaker, Sir, through you, I would like to urge upon the Government to get a judicial enquiry conducted into this incident and to take steps to check the recurrence of such incidents since it has created a sense of fear and resentment among the journalists.

*[English]*

SHRI MOHAMMAD YUNUS SALEEM (Katihar): Mr. Speaker, Sir, on 1st September, 1991 a quiz programme was telecast from the Doordarshan under the supervision of the Ministry of Parliamentary Affairs. Unfortunately, in that programme certain derogatory remarks and derogatory language were used for Maulana Abul Kalam Azad. With your kind permission, I have raised this question on the 6th September, 1991. My raising this question was supported by all sections of this House.

Sir, I am very sorry and I am surprised that the Minister for Information and Broadcasting appeared the same day in the Rajya Sabha because there also this question was raised and he tendered unconditional apology before the House. And yesterday also he made a statement in the House explaining the situation and the circumstances of the case under which the derogatory remarks were made like what I said. Sir, I am very sorry to say that because we did not exercise our lung power, we have been

taken lightly and nobody has appeared till today to give an explanation in spite of the assurance given by the Leader of the House that the matter will be brought to the notice of the Minister for Information and Broadcasting. He came here so many times, but he did not appear before the House. He should have come here and tendered an apology and given an explanation, as to why those remarks were made against Maulana Abul Kalamji. I strongly protest against this discrimination between this House and that House. I am sure that every section of this House will support my view.

[*Translation*]

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, I want to draw your attention to a very important issue which has been subject of discussion in the House for the last two days. Day before yesterday, it was submitted that Shri Sharda Prasad Rawat was assassinated due to political reasons. Yesterday a discussion was held here in respect of Shri Chote Lal Yadav who was fatally attacked. It is not yet known whether he could be saved or not.

Yesterday an unimaginable scene was created in this House. I am making this statement with utmost responsibility. Shri Vishwanath Pratap Singh is present here. He has been to Gorakhpur. Now he would tell the House all the facts he has gathered during his visit. However I would like to submit to the House that before his death, Shri Sharda Prasad Rawat had written a letter on 3.8.91, which has now been authenticated and submitted to you under rule 369 (A) under the signature of Shri Vishwanath Pratap Singh. I would like to read out that letter here in this House. (*Interruptions*)

[*English*]

MR. SPEAKER: Let me correct the record. It is not in the handwriting of Shri V.P. Singh.

[*Translation*]

SHRI RAM VILAS PASWAN : Shri

V.P. Singh had submitted it to the Secretary General.

[*English*]

He is your officer

MR. SPEAKER: I have not received it.

SHRI RAM VILAS PASWAN: He had submitted the letter before 11 A.M. That letter was written to the Superintendent of Police on 3.8.91 i.e. just one month back. It reads as follows:

"To the Superintendent of Police, Gorakhpur, Sir, I was a candidate of Janata Dal against Mahant Abedya Nath in Gorakhpur constituency in the last Lok Sabha elections. Voters were in my favour. Similar position was there in respect of Prabha Rawat of our party who was pitted against Shri T.P. Shukla in our constituency" (*Interruptions*)

[*English*]

MR. SPEAKER: He has authenticated it.

(*Interruptions*)

MR. SPEAKER: He has come to me. I said that if he authenticates, I will accept it.

[*Translation*]

SHRI RAM VILAS PASWAN: I have come to know from very reliable sources that some hardened criminals have been hired by Mahant Abaidyanath and his confident MIAs namely Shri Om Prakash and Shri T.P. Shukla, for my assassination. Kindly take immediate steps to provide me security as I do not have any licenced arms with me. In such a grave situation, kindly issue necessary directions for my security and the security of my family members. I may also be intimated about such measures.

Mr. Speaker, Sir, we all are political